

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:2556  
ANSWERED ON:14.03.2006  
LOANS FOR SELF EMPLOYMENT  
Verma Shri Ravi Prakash

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a): the names of schemes being running by the Khadi and Village Industries Commission (KVIC) to provide loans for self-employment to the handicapped persons and persons belonging to Scheduled Castes, Scheduled Tribes, backward classes and lower income groups;
- (b): the number of persons benefited in each State under the scheme during the last three years and current year, till date, State-wise;
- (c): whether the Government proposes to formulate any new scheme in this regard; and
- (d): if so, the details thereof?

**Answer**

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

- (a): The Khadi and Village Industries Commission (KVIC) has been implementing a Central sector credit-linked subsidy Programme, titled the Rural Employment Generation Programme (REGP), in collaboration with the Khadi and Village Industries Boards (KVIBs) of the respective States/Union Territories (UTs). Under this programme, eligible entrepreneurs are assisted in establishing village industries, by availing of loans from public sector scheduled commercial banks, selected regional rural banks, cooperative banks, etc., and also margin money assistance (subsidy) from the KVIC, for projects with a maximum cost of Rs. 25 lakh. Entrepreneurs belonging to the categories of scheduled castes, scheduled tribes, other backward classes, physically handicapped, ex-servicemen, women, etc., are entitled to a higher margin money assistance.
- (b): State-wise details of the additional employment generated under the REGP during 2002-03, 2003-04, 2004-05 and 2005-06 (upto January 2006) are given in the Annexure enclosed.
- (c): No, Sir.
- (d): Does not arise.